

NOTIFICATION

In exercise of the powers vested under Section 8-A of the Legal Services Authorities Act, 1987, Hon'ble the Chief Justice is pleased to nominate Hon'ble Mr. Justice Sureshwar Thakur as Chairman of the H.P. High Court Legal Services Committee with immediate effect:

BY ORDER

HON'BLE THE CHIEF JUSTICE

**SECRETARY,
HIGH COURT LEGAL SERVICES COMMITTEE**

Endst.No.HHC/LSC/3/96- Dated Shimla, the 21st November, 2018.

30/11/18-26

22

Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla;
2. Secretaries to Hon'ble Judges;
3. The Secretary to Hon'ble Mr. Justice Sureshwar Thakur, Judge for kind perusal and information of Hon'ble Judge;
4. The Member Secretary, H.P. State Legal Services Authority, Kasumpti Shimla-171 009.
5. Secretary (Home) to the Government of Himachal Pradesh, Shimla.
6. The Secretary/Private Secretary/P.A. to Registrar General/Registrar (Vigilance)/ District & Sessions Judge (Leave/Training Reserve)/ Registrar (Judicial)/Registrar (Establishment)/Registrar (Accounts) and CPC;
7. All the Additional Registrars/Deputy Registrars/Assistant Registrars/Court Masters/Secretaries;
8. All the Section Officers/Protocol Officer/Public Relations Officer/Private Secretaries/Chief Librarian;
9. The Section Officer (Computer) is requested to upload the above Notification on the High Court Website.

(From Sl. Nos. 1 to 3 and 6 to 9 High Court of H.P. at Shimla)

**SECRETARY,
HIGH COURT LEGAL SERVICES COMMITTEE**